SO (CSt.)

Declaration of Assets Liabilities

2025-26

par la la la se

A. <u>Details of movable assets</u> (Assets in joint name including the extent of joint ownership will also have to be given).

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(25)

ľ	Sl. Description	n Self	Spouse Name(s)	Dep1 Name	Dep2 Name	Dep.3
(i)	) Cash	2000/-				
(ii	Financial Institutions And Non-Banking Financial Companies	ks,		_	_	
(iii	Debentures and Shares in Companies		-		_	
(iv)	institutions, NSS, Postal Savings, LIC Policies, etc.	Yearly 5000/-	-	_	-	_
(V)	Motor Vehicles (Details of make etc.)	BIKE		-	_	_
/i)	Jewellery (give details of weight and value)	So homilies	_	-	_   .	-
	Other assets, such as values of claims/interests	_	_			

Note: - Value of Bonds/shares/debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. <u>Details of Immovable assets</u>
[Note:-Properties of joint ownership indicating the extent of joint ownership will also have to be indicated].

विवेक कुमार सिंह

<sup>\*</sup> Dependents here means as person substantially dependent on the income f the employee.

S	l. Description	0.16	~			. 10
No		Self	Spouse Name(s)	Dep1 Name	Dep2 Name	Dep 3 Name
(i)	Agriculture land Location(s) Survey number(s) Extent (Total measurement) Current market value			-	-	Name
(iii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-			_	
(III)	Buildings (Commercial and Residential) - Location(s) - Survey/door Number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses Apartments, etc Location(s) - Survey/Door number(s) - Extent (Total measurement) - Current market value				-	
(v)	Others (such as interest in property)					-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and Government dues:-

Sl. No.	Description	Name & Address of Bank / Financial(s)/Department(s)	Amount outstanding as on	
(a)	(i) Loans from Banks	SBI	400 000/-	
	(ii) Loans from Financial Institutions			
	(iii) Government Dues:- (a) Dues to departments dealing with Government accommodation.			
	(b) Dues to departments dealing with supply of water.			
	(c) Dues to departments dealing with supply of		0 -	

	(d) Dues to departments dealing with telephones.		_
	(e) Dues to departments dealing with Government transport (including aircraft and helicopters)		
	(f) Other dues, if any		_
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed give also Permanent Account Number (PAN)].	HUAPS9581K	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed].		-
	(iii) Sales Tax [Only in case of property business].	<u>-</u> -,	
	(iv) Property Tax		(

## Personal Details C.

PATNA Place :- 15 / 02/ 202 5

GPF/CPF/PRAN No. :- ' 110144243434 Gender (M/F) M 30031998 (DD/MM/YYY) Date of Birth Class/Group (A/B/C) DRIVER Cadre MOTIHARI Home District

I, hereby declare that the above details are true to the best of my knowledge and belief.

Signature A + SIMAR SINGH
Name of Employee: - VIVEK KUMAR SINGH
Designation: - DRIVER
Department: - BIHAR VIDHAN SABHA

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